

W.P. (C) No.15395 of 2015
09.02.2016

Heard Mr. P.K.Rath, learned Amicus Curiae, Mr. Sisir Das, learned Standing Counsel, School and Mass Education Department, Mr.Sahoo, learned Addl. Government Advocate and Mr. Mahendra Kumar Mallik, the Nodal Officer.

Perused the order dated 01.02.2016. It appears that there has been no compliance of the order dated 01.02.2016 so also the Chief Secretary has not appeared in person as directed by this Court through learned Standing Counsel, School and Mass Education Department.

Considering the above, put up this case on 19.02.2016 for compliance of the order dated 01.02.2016.

Free copies of this order be handed over to learned Standing Counsel for School and Mass Education Department so also Mr. P.K.Rath, learned Amicus Curiae.

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Pradip Mohanty, J.

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Biswajit Mohanty, J.